

**Central Administrative Tribunal  
Principal Bench**

**OA No.1728/2018**

New Delhi, this the 18<sup>th</sup> day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

K. Mythili Rani, aged about 61 years  
W/o Sh. K.K. Sagar  
Commissioner of Income Tax  
R/o 507, Road No.12  
Banjara Hills, Hyderabad-500034.  
(Retired from the post of  
Commissioner of Income Tax) ...Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India through its Secretary  
Department of Revenue  
Ministry of Finance  
North Block, New Delhi-110001.
2. Chairman, Central Board of Direct Taxes  
Department of Revenue  
M/o Finance, North Block  
New Delhi-110001.
3. Director General of Income Tax(Vig)/C.V.O.  
1<sup>st</sup> Floor, Dayal Singh Library Building  
1, Deen Dayal Upadhyay Marg  
New Delhi-110002.
4. Inquiry Officer/Director General of Income Tax  
(Inv.), 8<sup>th</sup> Floor, Aayakar Bhawan  
Basheerbagh  
Hyderabad-500004. ..Respondents

(By Advocate: Ms. Mathurima Tatia)

**ORDER (ORAL)****Justice L. Narasimha Reddy:-**

This OA is filed with a prayer to set aside the order through which inquiry officer was appointed in the disciplinary proceedings against the applicant. The principal Ground urged by the applicant is that the appointment of the inquiry officer was not approved by the disciplinary authority and on the other hand, the inquiry officer was appointed on the basis of delegation of powers.

2. During the pendency of the OA, the respondents issued order dated 07.08.2018 according ex-post-facto approval of the disciplinary authority to the appointment of the inquiry officer. With this the difficulty pointed out by the applicant stands removed and thereby the appointment of the inquiry officer becomes legal.

3. We, therefore, dispose of the OA taking note of this development and holding that the appointment of

the inquiry officer does not suffer from any legal infirmity. There shall be no order as to costs.

**(Aradhana Johri)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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